

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA-387 of 2014 in  
DFR No. 1852 of 2014**

**Dated : 9<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**West Bengal State Electricity Transmission Co. Ltd. .... Appellant(s)  
Versus**

**West Bengal Electricity Regulatory Commission .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri**

**ORDER**

**IA-387 of 2014  
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 30.10.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **30.10.2014.**

**(Rakesh Nath)  
Technical Member**  
ts/js

**(Justice M. Karpaga Vinayagam)  
Chairperson**